

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 121**  
**CP/56/PB/2019**

**IN THE MATTER OF:**

**Three C Universal Developers Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Hacienda Infosoftech Pvt. Ltd. And ... Respondent**  
**Ors.**

**Under Section: 241-242**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Prachi Johri, Adv. Abhipsa Sahu for R-1, R-2 & R-4

**For the RP :** Adv. Meghna Rao, Adv. Aadhar Nautiyal, Adv. Muskan Jain

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**